

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 46/Chd/Hry/2017**

**In the matter of:**

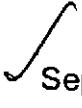
Isha Décor Solutions India Pvt. Ltd. ...Corporate Applicant-Debtor

Present: Mr. G.S. Sarin and Mr. P.D. Sharma, both  
Practising Company Secretaries for the Applicant.

Arguments heard. Reserved.



**(Justice R.P. Nagrath)  
Member (Judicial)**

  
September 01, 2017  
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